

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Cr1) No(s).223/2012

STATE OF U.P.

Petitioner(s)

VERSUS

RAIS @ BEHRA & ANR  
(With appln(s) for c/delay in filing SLP)

Respondent(s)

Date: 30/03/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shekhar Raj Sharma, Adv.  
Mr. Kamalendra Mishra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

No request for filing counter affidavit.

List before the Hon'ble Court, as per rules.

(S.G. SHAH)  
REGISTRAR